Chennai Metro Rail Limited for part financing the project. Thereafter, Government of Tamil Nadu submitted a revised proposal dated 08.01.2019 for implementation of Phase-II of Chennai Metro for a total route length of 118.9 km. at an estimated completion cost of 69,180 crore under 50:50 equity sharing model. This proposal was examined and the observations of the Ministry of Housing and Urban Affairs thereon have been conveyed to Government of Tamil Nadu. Sanction of Metro Rail projects is an ongoing process which requires extensive consultations with all stakeholders, and hence, no time-limit can be specified for the sanction.

Innovation centres in the country

2001. SHRI D. KUPENDRA REDDY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether there is a plan to set up innovation centres in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the extent to which these centres would be supportive to resolve the infrastructure problems being faced by the cities in the country?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) No, Sir.

(b) and (c) Question do not arise.

National Common Mobility Card (NCMC)

2002. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the working of National Common Mobility Card (NCMC) is totally reliable on the country's digital infrastructure;
- (b) what are the steps taken by Government to implement the scheme in rural India; and;
- (c) the present status of the implementation of this scheme and total NCMCs distributed till date, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Yes, Sir. The working of National Common Mobility Card (NCMC) is totally reliable on the country's digital infrastructure. To address the issues related to speed and ease of low value transactions along with the vision of One Nation One Card, Ministry of Housing and Urban Affairs has envisaged and launched the National Common Mobility Card.

This card has the functionality of working in offline environments through a wallet on card. Hence it is not dependent entirely on instant connectivity. This can be done via any NCMC issued by the bank by utilizing the existing acquiring infrastructure and without compromising on security.

- (b) NCMC is envisaged for transit/para transit services as well as low value retail payments in all areas of the country, both urban and rural.
- (c) As of now, more than 34 banks have been certified with National Payments Corporation of India (NPCI) on NCMC platform for RuPay Contactless Debit and Prepaid card issuance. 6 Banks have started issuing NCMC debit cards and more than 24 lakhs cards have since been issued.

Implementation of the Unorganised Workers' Social Security Act, 2008

2003. SHRIMATI VANDANA CHAVAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the status of implementation of Unorganised Workers' Social Security Act, 2008;
- (b) the details of funds allocated, released and utilised under the Act for the last three years, State-wise;
- (c) whether any scheme has been announced under Section 3 of the Unorganised Workers' Social Security Act, 2008 by the Central and State Governments, if so, the details thereof; and
- (d) whether any Workers' Facilitation Centres have been set up under Section 9 of the Act, if so, the State-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) In order to provide social security benefits to the workers in the unorganised sector, the Government is implementing the Unorganised Workers' Social Security Act, 2008. This Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government. The welfare schemes listed under the UWSS Act, 2008 has their own funding and expenditure pattern and no funds are allocated separately under this Act.

The Central Government in 2017, converged the social security scheme of Aam Admi Bima Yojana with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to provide life and disability coverage to the unorganised workers depending upon their eligibility. Under the